

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.231- IA/771(AHM)2023
in
CP(IB)/160(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Khedut Agro Engineering
Vs.
RBL Bank Ltd.

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant / PG : Ms. M A Gogia, Adv. in IA 771/2023
For the RP : Mr. Vikram Choudhry, Adv. for Mr. Atul Sharma, Adv.
For the Respondent : Mr. Anip Gandhi, Adv. .a.w Mr. Raju Kothari-RBL

ORDER

IA/771(AHM)2023

Ld. Counsel for the applicant submitted that this application becomes infructuous, hence, IA 771 of 2023 is disposed-off as infructuous.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)